

**Sixteenth Loksabha**

>

Title: Introduction of the Constitution (Amendment) Bill, 2018 (Amendment of article 16 and Ninth Schedule).

**SHRI B. VINOD KUMAR (KARIMNAGAR):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

**SHRI B. VINOD KUMAR:** I introduce the Bill.

**15 38 hrs**